



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	Hearing	433(e) /433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	PRASHANT SREENIVASAN 9903907965	Petitioner ETA Engineering	
2	R. G. B. B. B. 9448844554.	Respr.	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for respondent requested time to file objection. Meanwhile, Registry is directed to check and put up Form-5 filed by the petitioner.

List it on 22.09.2017.


MEMBER (J)


MEMBER (T)